

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No.920 of 2019**

**IN THE MATTER OF:**

**Mansi Oils & Grains Pvt. Ltd.**

**.....Appellant**

**Vs.**

**United Bank of India & Anr.**

**.....Respondents**

**Present :**

**None**

**O R D E R**

**06.09.2019** - Nobody appears for the Appellant. To give another opportunity, we adjourn the matter.

Post the case for 'admission' (fresh case) on **11<sup>th</sup> September, 2019.**

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice A. I. S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

ss/gc